

Name of the corporate debtor: S V Distributors Private Limited

Date of commencement of CIRP: 19th July 2024 (Copy of order received on 25th July 2024)

List of creditors as: 04-09-2024

List of Operational Creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	BLUEKNACK RETAIL LLP	07-08-2024	5,01,161	-	Unsecured	-	-	-	No	-	-	-	5,01,161	
2	DIONYSUS SUPPLY CHAIN PVT LTD	06-08-2024	50,74,110	-	Unsecured	-	-	-	No	-	-	-	50,74,110	
3	EUPHORIC BEVERAGES PRIVATE LIM	07-08-2024	3,70,753	-	Unsecured	-	-	-	No	-	-	-	3,70,753	
4	FB PATEL & CO	07-08-2024	1,58,010	-	Unsecured	-	-	-	No	-	-	-	1,58,010	
5	InTime Consultants LLP	08-08-2024	1,68,362	-	Unsecured	-	-	-	No	-	-	-	1,68,362	
6	RAI & COMPANY	06-08-2024	43,450	-	Unsecured	-	-	-	No	-	-	-	43,450	
7	SANSUN STAFFING SOLUTIONS PRIV	05-08-2024	2,65,192	2,65,192	Unsecured	-	-	-	No	-	-	-	-	
8	Shri Satinder Manocha	08-08-2024	60,65,430	-	Unsecured	-	-	-	No	-	-	-	60,65,430	
9	SHEETAL STATIONERY	05-08-2024	1,22,704	1,22,704	Unsecured	-	-	-	No	-	-	-	-	
10	WILLIAM GRANT AND SONS INDIA I	07-08-2024	30,64,10,505	-	Unsecured	-	-	-	No	-	-	-	30,64,10,505	
11	GOKULDAS SHIRODKAR	08-08-2024	28,000	-	Unsecured	-	-	-	No	-	-	7,000	21,000	
12	LATAMBARCEM BREWERS PRIVATE	07-08-2024	8,08,818	-	Unsecured	-	-	-	No	-	-	-	8,08,818	
13	M S Wines	01-09-2024	61,814	-	Unsecured	-	-	-	No	-	-	-	61,814	
14	MUKUND NARAYAN PAWAR	26-08-2023	38,500	-	Unsecured	-	-	-	No	-	-	38,500	-	
15	MAHESH NAIK	19-07-2024	56,000	-	Unsecured	-	-	-	No	-	-	8,000	48,000	
16	SWARAJYA LOGISTICS	16-08-2024	1,15,100	-	Unsecured	-	-	-	No	-	-	-	1,15,100	
			32,02,87,909	3,87,896								53,500	31,98,46,513	

Note: The above claims has been provisionally admitted, based on the documents and explanation submitted by the creditors, which is subject to the change / revision / modification upon receipt of the required relevant information / documents by Suspended Board of Directors to IRP acting as RP